(iii) PUBLIC UNDERTAKINGS COM-MITTEE

SHRI M. B. RANA (Broach): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1970 and ending on the 30th April, 1971."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1970 and ending on the 30th April, 1971."

The motion was adopted.

SHRI M. B. RANA: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1970 and ending on the 30th April, 1971, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May. 1970 and ending on the 30th April. 1971, and do communicate to this House the names of the members so nominated by Rajya Sabha." 13.50 hrs.

DEMANDS FOR GRANTS 1970*contd.

MINISTRY OF EXTERNAL AFFAIRS

MR. SPEAKER: The House will now take up discussion and voting on Demand Nos. 12 and 13 relating to the Ministry of External Affairs for which 6 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

SHRI ATAL BIHARI VAJPAYEE (Balrampur): They must be after 5 P.M.

MR. SPEAKER: Let it be after 5 P.M. Let them indicate the cut motions they would like to move.

DEMAND NO. 12—EXTERNAL AFFAIRS MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 22,10,97,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of 'External Affairs'."

DEMAND NO. 13—OTHER REVENUE FX-PENDITURE OF THE MINISTRY OF EXTER-NAL AFFAIRS

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 19,01,35,000 be granted to the President to complete the sums necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of 'Other Revenue Expenditure of the Ministry of External Affairs'."

13.48 hrs.

The Lok Sabha adjourned for Lunch till forty-five minutes past fourteen of the Clock.

The motion was adopted.

*Moved with the recommendation of the President.